

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w. e. f. 02.09.2019

DIVISION BENCHES

1.	Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice Deepak Roshan (Monday to Thursday)	(Whole Day)	Writs relating to Vires & Validity of Acts, Cases related to Judicial Officers, cases referred to DB, Commercial Appellate Division, LPA,WPT, T.A., Tax Cases, A.C.(D.B), F.A., Company Appeal, CMP, Cont.(Cvl.), Cont. (Appl.), CAT matters,- Orders, Admission & Hearing. Any matter not assigned before any Hon'ble Division Bench. (Tied up and Assigned matters on Thursday).
2.	Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(1st Half)	WP(PIL):- Orders, Admission & Hearing. Tied up & assigned matters.
3.	Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Thursday)	(WholeDay)	D.Ref., Cr. Appeal (D.B.) (including u/s 389 Cr. P.C),Acq.Appeal(D.B.), W.P.(Cr), Cr. M. P., W.P.(Habaes Corpus), Cont.(Cr.), Cr. Rev:- Orders, Admission & Hearing. Cr.Appeal (D.B.) (1996 to 2000):- Hearing (on Bail & in custody). Appeal of convicts who are still in custody (Jail Appeals irrespective of Years).
4.	Hon'ble Mr. Justice S.Chandrashekhar & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)	(Whole day)	Cr.Appl (D.B.) (upto 1995 and 2001 onwards):- Hearing (on Bail & in custody). (Tied up and Assigned matters on Thursday).

SINGLE BENCHES

1	Hon'ble The Acting Chief Justice (Friday)	(2nd Half)	S.C.L.P. & A.C.(SB).: - Orders, Admission, Hearing, Tied-up & Assigned matters. Cont. (Cvl.), in which Hon'ble Judge is not available.
2	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(2nd Half)	All matters related to Fodder Scam, C.R., Tr. Petn.(Cvl):- Orders, Adm. & Hearing as well as Tied-up & Assigned matters and Cont. (Cvl.), C.M.P :- Orders, Adm. & Hearing
3	Hon'ble Mr. Justice S. Chandrashekhar (Friday)	(Whole day)	Cr. Rev. (2015 & 2016) :- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up &Assigned matters.
4	Hon'ble Mr. Justice Amitav K. Gupta (Monday to Friday)	(Whole day)	Cont. (Cr.), Cr. Rev. (2017 onwards),Cr. M. P. (2016 onwards) , Tr. Pet.(Cr.). and Criminal Writ matters:- Fresh Filing, Orders, Admission, Stay matters & Hearing. (Tied up & Assigned matters on Friday.)
5	Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Friday)	(Whole day)	WPC(Year 2016 onwards) :-Fresh Filing, Orders, Admission & Hearing. Cont.(C),CMP :-Orders & Admission. (Tied up & Assigned matters on Friday.)
6	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday)	(Whole day)	WPC (Upto 2015) :-Fresh Filing, Orders, Admission & Hearing. Cont.(C),CMP :-Orders & Admission. (Tied up & Assigned matters on Friday.)
7	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(Whole day)	Cr. Appeal (S.J),(upto Year 2003): - Hearing as well as Tied up & Assigned matters.
8	Hon'ble Mr. Justice Ananda Sen (Monday to Friday)	(Whole day)	M. A.(up to 2016), S.A., F. A. :- Orders, Admission Hearing & Stay matters. Cont. (C), CMP:- Orders, Admission & Hearing (Tied up & Assigned matters on Friday.)
9	Hon'ble Mr. Justice Anant Bijay Singh (Monday to Friday)	(Whole day)	Cr. Appeal (S.J) :- Orders, Admission, Cr. Appeal (S.J) (Year 2004 onwards): - Hearing. P. C. Act except B.A.:- Orders, Admission, Hearing & Stay matters. All Election petition:- Orders, Adm. & Hearing. (Tied-up & Assigned matters on Friday.)
10	Hon'ble Mr. Justice Dr. S. N. Pathak (Monday to Friday)	(1st Half) (2nd Half)	WPS (2016 onwards):- Orders & Fresh Filing. WPS (2016 onwards):- Admission & Hearing. Cont.(C),CMP :-Orders & Admission. (Tied up & Assigned matters on Friday.)
11	Hon'ble Mr. Justice Rajesh Shankar (Monday to Friday)	(Whole day)	B.A. :- Orders & Admission. (Tied up & Assigned matters on Friday).

